

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.10.2018

PRESENT: 1. Hon'ble member (J) **Shri Rajeswara Rao Vittanala**,
2. Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.69/BB/2018	For hearing	Sec 10 of I&B code	M/s Shantha Projects Limited	S Peer Mohd Advocate	State bank of India	Shri Deepak

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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PETITIONER/s: **S. PEER MOHAMED**
9350970806
Advocate

PETITIONER



RESPONDENT/s:

B. NARASIMHAM SBI

Respondent



AGM.
SBI



ORDER

Heard Shri S. Peer Mohamed, learned Counsel for Petitioner;
Shri Deepak, learned Counsel for Respondent, Shri B. Narasimham,
AGM, SBI.

Post the case for orders on **09/10/2018**.



MEMBER (T)



MEMBER (J)

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